

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

**Petition No.129/MP/2017
Along with IA. No. 37/2017**

Subject : Petition seeking surrender of 146 MW (135 MW in WR and 11 MW in SR) out of the total LTA quantum of 546 MW granted under the Bulk Power Transmission Agreements dated 24.2.2010 read with Annexure-I as modified vide amendments dated 2.1.2012 and 17.10.2012.

Date of hearing : 6.3.2018

Coram : Shri P.K. Pujari, Chairperson
Shri A.K. Singhal, Member
Shri A.S. Bakshi, Member
Dr. M.K. Iyer, Member

Petitioner : Simhapuri Energy Limited (SEL)

Respondent : Power Grid Corporation of India Limited (PGCIL)

Parties present : Shri Ananya Mohan, Advocate, SEL
Ms. Suparna Srivastava, Advocate, PGCIL
Ms. Sanjna Dua, Advocate, PGCIL
Shri Dilip Rozekar, PGCIL
Shri Swapnil Verma, PGCIL
Ms. Jyoti Prasad, PGCIL

Record of Proceedings

Learned counsel for the Petitioner requested for two weeks time to file rejoinder to the reply filed by PGCIL. Learned counsel appearing on behalf of PGCIL had no objection in this regard.

2. The Commission directed the Petitioner to file its rejoinder on or before 27.3.2018 with an advance copy to the respondent.
3. The Petition shall be listed for hearing on 10.4.2018.

By order of the Commission

**Sd/-
(T. Rout)
Chief (Law)**